

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO +2800
TO BE ANSWERED ON FRIDAY, THE 3RD AUGUST 2018
12 SHRAVANA SAKA 1940**

AMOUNT RECOVERED AS INCOME TAX

+2800: SHRI CHANDRAKANT KHAIRE:

Will the Minister of FINANCE be pleased to state:

- (a) the amount recovered as income tax during the year 2017-18 along with the amount targeted to be recovered during the current year;
- (b) whether the movable and immovable properties have been sold in the process of recovering the outstanding tax, if so, the details thereof; and
- (c) the quantum of movable and immovable property sold to recover income tax during the last three years?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) During the financial year 2017-18, Rs. 97,170 crore has been recovered from the outstanding taxes.

A target for cash collection of Rs. 68,885 crore out of arrear demand has been fixed in the current financial year 2018-19. Besides, a target of cash collection of 20% of the demand raised during the current financial year 2018-19 has also been fixed.

(b) & (c) Attachment and sale of movable and immovable properties are carried out by the assessing officers and the Tax Recovery Officers in the income tax offices located all over the country as part of their regular functions. However, the data of such attachments and sales is not centrally maintained.
